

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA/XXXXXX/OPEN No. 1944/91 19

Sh. R.N. Mishra

APPLICANT (S)

COUNSEL

U.O.I.

VERSUS

RESPONDENT (S)

COUNSEL

Date	Office Report	Orders
		<p>27.8.1991</p> <p>Present : None for the applicant.</p> <p>Adjourned to 5.9.1991.</p> <p><i>Dreec</i> <i>Dukherji</i> (J.P. SHARMA) (D.K. CHAKRAVORTY) MEMBER (J) MEMBER (A)</p>
		<p>5.9.1991 O.A. 1944/91</p> <p>Present : None for the applicant.</p> <p>The application was listed on 27.8.1991. None was present for the applicant. Today again there is none representing the applicant. In the circumstances, the application is dismissed as not pursued.</p> <p><i>Dreec</i> <i>Subrata</i> (J.P. SHARMA) (I.K. RASGOTRA) MEMBER (J) MEMBER (A)</p>